(b) the details of solar power plants likely to be commissioned during the current financial year;

- (c) whether Government has fixed any target for solar power projects; and
- (d) if so, the details of results achieved, so far?

THE MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Grid connected solar power plants of 2596 MW aggregate capacity have been commissioned during the last three years across the country as detailed below:

Year	Capacity of Plants Commissioned (MW)		
	Central (MNRE) Schemes	State Initiatives/Others	Total
2011-12	260	636	896
2012-13	314	440	754
2013-14	95	851	946
Total	669	1927	2596

(b) Solar Power Plants of an aggregate capacity of about 150 MW taken up under MNRE schemes are expected to be commissioned during the current financial year. Besides this, some projects are likely to come up under State Schemes also. The overall target for the year is 1100 MW.

(c) A goal for deployment of grid connected solar power capacity of 20,000 MW by 2022 in three phases has been set under the National Solar Mission (NSM) as under:

- Phase-I (till 2013): 1000 MW
- Phase-II (2013-17): 9,000 MW
- Phase-III (2017-22): 10,000 MW

(d) An aggregate capacity of 1686 MW of grid connected solar power plants was commissioned by end of NSM Phase-I, and further capacity of 1000 MW has been added during NSM Phase-II as on 30.06.2014, taking the total solar power generation capacity in the country to 2686 MW as on 30.6.2014.

## Clearances for various water supply and UGD projects

3444. SHRIMATI VIJILA SATHYANANTH: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) why there is a great delay in getting No Objection Certificates (NOCs) from

## 186 Written Answers to

[RAJYA SABHA]

Unstarred Questions

Indian Railways, National Highways Authority of India (NHAI), permission from Petroleum and Explosives Safety Organisation (PESO) for blasting in rocky areas, environmental clearance, etc. for various projects sanctioned by Tamil Nadu Government in the area of water supply and Underground Drainage (UGD) with assistance from various funding agencies; and

(b) whether Government would formulate some simple procedures in such a way that the respective local bodies get NOCs under a single window system from these departments?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATRER AND SANITATION (SHRI UPENDRA KUSHWAHA): (a) and (b) Currently, as reported, the Tamil Nadu Water Supply and Drainage Board (TWAD Board) is implementing 16 comprehensive water supply schemes, 41 stand alone water supply schemes and 32 underground sewerage schemes to benefit 1.57 crore rural and urban people. For pipelines to cross railway lines, national highways permission/ No Objection Certificate (NOC) has to be obtained from concerned authorities like Ministry of Railways, National Highways Authority of India, *etc.* Such clearances, at times, take considerable time.

The applications for such NOCs/clearances are not routed through this Ministry as the implementing agency has to approach the concerned Authorities directly and they provide NOC as per their criteria/norms.

## Accelerated development and deployment of solar water heating systems

3445. DR. KANWAR DEEP SINGH: Will the Minister of NEWAND RENEWABLE ENERGY be pleased to state:

(a) whether the scheme of accelerated development and deployment of solar water heating system in domestic, industrial and commercial sectors is still operational in the country;

(b) the number of beneficiaries of the scheme during the last three years, sector-wise;

(c) the number of solar heating systems installed in these three sectors during that period;

(d) whether the scheme has contributed in reducing the energy deficiency of the country; and

(e) if so, the details thereof?